

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

11/12/2018

O.A./260/566/2018 U S GHOSH MOHAPATRA
FOR INTERIM PRAYER, ON MEMO -V/S-
D/O POST

ITEM NO:5

FOR APPLICANTS(S) Adv. : Mr. P.K. Mohapatra

FOR RESPONDENTS(S) Adv.: Mr. A. Pradhan

Notes of The Registry	Order of The Tribunal
	Heard Ld. Counsel for both sides.
	<p>Ld. Counsel for the applicant submitted that the O.A. has been filed by the applicant challenging the order dated 22.05.2018 (Annexure-A/7) rejecting the case of the applicant for compassionate appointment. It is submitted that the applicant has filed representation dated 25.05.2018 (Annexure-A/8) before the Respondent No.1/competent authority. He submitted that the grievance would be redressed at present if a direction is given to the Respondents for disposal of his representation.</p>

three months from the date of receipt of certified copy of this order.

It is made clear that we have not expressed any opinion on the merit of this case while passing this order.

The O.A. is disposed of at the admission stage. No costs.

Copy of this order along with paper books be sent to Respondent No.1 within one week by speed post at the cost of the applicant for which Ld. Counsel for the applicant has agreed to deposit the postal requisites by 12.12.2018.

(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
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